GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1464 TO BE ANSWERED ON 24.11.2016

PMGSY IN LWE AFFECTED AREAS

1464. SHRI ABHISHEK SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the present status of ongoing/proposed road projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Left Wing Extremism (LWE) of affected areas, State/UTwise;
- (b) whether Union Government is aware of the practical problems in the implementation of this scheme in these areas including increase in cost of the projects due to delays by implementing agencies; and
- (c) if so, the details thereof and the steps taken/proposed to be taken by the Union Government thereon including cutting down of delays on its own part?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. Since inception of PMGSY, a total length of Road 30,081 Km has been completed (up to October, 2016) in Left wing Extremism (LWE) Affected districts under PMGSY. State-wise details are at **Annexure-I**

(b)& (c): Implementation of PMGSY in LWE districts faces certain challenges on account of law and order problem, non availability of forest land, shortage of raw materials, low execution capacity and contracting capacity of the State Government. In view of these challanges, certain relaxations have been provided to LWE Affected districts under PMGSY which are as under:

(i) All habitations in LWE Districts, whether in schedule-V areas or not, with a population of 250 and above (in 2001 census) will be eligible for coverage under PMGSY as against the population of 500 in other areas.

(ii) In LWE districts, cost of bridges up to 75 meters under PMGSY will be borne by the Government of India as against 50 meters for other areas.

(iii) In case of LWE districts, the minimum tender package amount is reduced to 50 lakhs.

(iv) The time limit up to 24 calendar months would be allowed for completion of

PMGSY works. However, no extra liability, if any, on account of cost escalation shall be met from the programme fund provided by the Ministry of Rural Development, Government of India.

(v) While formulating estimates and preparing DPRs, cost of insurance premium against risks such as damaging or burning of plants and machinery etc. of contractors can also be included.

(vi) The difference in cost between Cement Concrete (CC) road and bituminous road would be shared by Centre and States concerned in the ratio of 90:10 instead of

50:50 in the case of other States. Proposals of such CC roads up to 20% of the total newly proposed roads in the highly affected blocks can be accepted as against 10% in respect of other States.

 (vii) General approval under Section 2 of Forest (Conservation) Act, 1980 for diversion of forest land up to 5 ha for selected public infrastructure projects in LWE districts has been given and orders have been issued.

(viii) Special dispensation in awarding of PMGSY works with repeated non-responsive tenders, in selected LWE districts, on nomination basis, to enable early completion of sanctioned PMGSY works where repeated tenders (at least two) have not elicited any response.

Annexure-I		
Annexure refered in Lok sabha Unstarred Question Number 1464 due for 24.11.2016		
Physical Progress of PMGSY in LWE Districts (upto October, 2016)		
SI. No.	Name of State (s)	Length of roads completed (in km)
1	Andhra Pradesh	1167.75
2	Bihar	8828.94
3	Chhattisgarh	5280.32
4	Jharkhand	10603.95
5	Maharashtra	731.11
6	Odisha	2012.30
7	Telangana	1404.94
	Total	30029.31